

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-16/2002/4884/A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dibyajyoti Mahanta,  
District & Sessions Judge,  
Golaghat.

Dated Guwahati the 6<sup>th</sup> June, 2024.

Sub: **Restricted holiday.**

Ref:- Your letter No. DJ (G) 4304/2024, dtd. 05.06.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 06.06.2024, along with station leave permission, from the morning of 06.06.2024 till the morning of 07.06.2024**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-16/2002/4885/A, dated 6.06.2024**

Copy to:

✓ The Project Manager, Gauhati High Court, Guwahati.

**JT. REGISTRAR (VIGILANCE)**